

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MAY, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.05.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2019</i>
CIVIL	169122	507	152	169477
CRIMINAL	38901	233	33	39101
TOTAL	208023	740	185	208578

Figures of Circuit Bench at Andaman & Nicobar Islands and Jalpaiguri (w.e.f 11.03.2019) are included in the Appellate Side column.